

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

**Item No.31**

**CA Nos. 130/2015, 130/2016, 76/2016, 34/2016, 49/2023**  
**and**  
**CP No. 49/ND/2015**  
**RT CP No. 200/Chd/Hry/2017**

**IN THE MATTER OF:**

Mr. Rajat Kumar Bhalotia & ors.

...Petitioners

Vs.

M/s Sai Tech Medicare Pvt. Ltd. & Ors.

...Respondents

**Under Section:** 397/398, CA 1956, Rule 34, R 11 of NCLT

Since the Hon'ble Members(Technical) is on leave today, hence  
the matter is adjourned to 07.06.2024.

Sd/-

Court Officer

Preeti  
26.04.2024